Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

No. S 4 00 6 2 Category of creditor Other creditors, if any, (other than financial Operational creditors (other than Workmen Operational creditors (Government Dues) Operational creditors (Employees) Operational creditors (Workmen) Secured financial creditors (other than creditors and operational creditors) to any class of creditors Secured financial creditors belonging to any and Employees and Government Dues) financial creditors belonging to any class of Unsecured financial creditors (other than of creditors) financial creditors belonging to any class class of creditors Unsecured financial creditors belonging clai of No. claims received ms Summary of 2 Amount 63398637 708002 No. of claims Summary of claims Amount of 2 admitted 63398637 Amount o admitted f claims 708002 contingent claims admitted claims not of claims Amount of Amount verificati under 0n (Amount in ₹) Annexure Details 9 6 4 w 00 S if any Remar

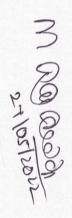


Annexure - 2

Name of the corporate debtor: Master Weaver Ethnics India Private Limited; Date of commencement of CIRP 04-04-2022; List of creditors as on 23-05-2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors) (Amount in ₹)

			2.						1.						No	SI.
	Limited	Union Finance	Shriram City				Limited	ARC Private	India Resurgence						No. ditor	Name of cre-
		2022	20-05-					2022	20-05-			receipt	of	Date	claim received	Deta
			3121292					5	6027734				claimed	Amount	eceived	Details of
			3121292						6027734 60277345			admitted	claimed of claim claim	Amount		
			20-05- 3121292 3121292 Unsecured	Director	Gurantee of	by Personal	- Secured	Assistance	Financial 60277345				claim	Amount Nature of Amount		Details
			1						60277345		antee	by guar-	covered	Amount		Details of claim admitted
			No						No	party ?	d	relate	er	Wheth		lmitted
			4.92						95.08		CoC	share in	Voting	% of		
			•										claim	ngent	of conti-	Amount
			•									set-off	may be	dues, that	any mutual	Amount of
													admitted	not	of claim	Amount
			1						1				verification	under	of claim	Amount
			1						•						if any	Remarks,





Annexure - 7

Name of the corporate debtor: Master Weaver Ethnics India Private Limited; Date of commencement of CIRP 04-04-2022; List of creditors as on 23-05-2022

List of operational creditors (Government dues)

(Amount in₹)

Insurance nt Corporatio	Employee State 22-04- 708002 State Governme 2022	Departme Govern receipt ment	SI. Details of claimant Details No. Claim 1
nt	State 22-04- 708002 Governme 2022	Date of receipt	
	708002		Deta claim 1
		Ami	6 2
		Amount claimed	Details of claim received
	708002	Amount of Nature Whether claimed claim of related admitted claim party?	De
	708002 Unsecure d	Nature of claim	Details of claim admitted
	No	Whether related party?	im admitte
		% of voting shar e in CoC, if applicable	
	1	gent claim	
			Amount Amount of any of claim
		verifica - tion	
	ı	жиште	Amount of Remarks, claim not if any
Control of the Control of the		THE RESERVE AND ADDRESS OF THE PARTY OF THE	-
			voting shar e in CoC, if applicable off

M Ra Rossin

